

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1103
ANSWERED ON 8TH FEBRUARY, 2018

NEW NATIONAL HIGHWAYS

1103. SHRI RAHUL SHEWALE:
SHRI SANJAY DHOTRE:
SHRI BHARTRUHARI MAHTAB:
SHRI KAUSHALENDRA KUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the criterion adopted by the Government for construction of new National Highways (NHs) in the country along with the details of the new NHs constructed in the country during each of the last three years and the current year, State/UT-wise;
- (b) the details of the funds allocated/released by the Government for construction of such NHs in the country along with its utilisation during the said period, State/UT-wise;
- (c) the mechanism put in place by the Government for monitoring the optimum/proper utilisation and to restrict diversion of such funds across the country;
- (d) whether certain engineering defects in construction of such NHs have come to the notice of the Government during the said period, if so, the details thereof, NH wise; and
- (e) the other steps taken by the Government to bring transparency and accountability in construction/maintenance of NHs in the country?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (b) Ministry does the development and maintenance of National Highways (NHs) as per the IRC guidelines and National Highway Act 1956. The State-wise details of the NHs constructed and funds allocated/released in the country during each of the last three years and the current year are given at Annexure-I & II.

(c) to (e) Efforts are made by this Ministry to ensure that no engineering defects crop up during and after the construction of National Highways. To ensure quality construction of National Highways, supervision consultants namely Independent Engineers and Authority Engineers are appointed in PPP and EPC projects respectively. In order to ensure timely completion of the projects and their subsequent maintenance, regular meetings are held with project developers, State Governments and contractors. Regular review meetings are held in Head Quarter by Ministry/ NHAI with Regional Officers, concessionaires /contractors to make the construction of projects hassle free. To expedite completion of these projects, various steps are also taken which include streamlining of land acquisition & environment clearances, exit for equity investors, premium re-scheduling, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent reviews at various levels etc. To bring transparency in construction of National Highways works, data of mega ongoing projects is uploaded by various executing agencies of Ministry on the OCMS portal of Ministry of Statistics and Programme Implementation, report of which is also open to public.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (b) OF LOK SABHA UNSTARRED QUESTION NO. 1103 FOR ANSWER ON 08.02.2018 ASKED BY SHRI RAHUL SHEWALE, SHRI SANJAY DHOTRE, SHRI BHARTRUHARI MAHTAB AND SHRI KAUSHALENDRA KUMAR REGARDING NEW NATIONAL HIGHWAYS.

Details of the length of National Highways constructed during the last three years and current year as on 31st Dec in 2017-18

Sl. No.	State / UT	Length completed (in km)			
		2014-15	2015-16	2016-17	2017-18
1	Andhra Pradesh	136.4	462.1	401.9	288.89
2	Arunachal Pradesh	87.7	80.0	174.0	114.46
3	Assam	177.8	86.9	165.1	117.62
4	Bihar	114.6	181.3	400.4	224.03
5	Chandigarh	1.0	0.0	0.0	0.0
6	Chhattisgarh	306.9	327.3	483.1	358.22
7	Delhi	0.0	0.0	0.0	0.0
8	Goa	0.0	2.0	3.5	7.12
9	Gujarat	139.1	276.6	85.9	100.42
10	Haryana	86.1	169.8	368.9	206.55
11	Himachal Pradesh	34.0	100.0	72.2	97.93
12	Jammu & Kashmir	57.1	33.9	33.4	151.66
13	Jharkhand	125.7	118.5	210.7	163.2
14	Karnataka	129.8	314.0	655.7	426.84
15	Kerala	29.4	9.8	45.5	8.52
16	Madhya Pradesh	335.2	305.9	474.7	369.62
17	Maharashtra	123.7	323.8	750.0	563.98
18	Manipur	45.8	6.4	3.5	48.35
19	Meghalaya	88.3	50.1	6.4	22.25
20	Mizoram	5.0	14.9	87.5	21.31
21	Nagaland	13.0	25.0	4.0	0.0
22	Odisha	385.7	267.9	490.4	265.14
23	Puducherry	14.2	22.3	7.8	16
24	Punjab	114.9	154.3	384.4	260.79
25	Rajasthan	852.9	1063.2	1125.1	865.25
26	Sikkim	29.8	0.0	0.0	31
27	Tamil Nadu	58.0	236.7	468.7	180.73
28	Telangana	171.0	222.0	113.0	78.2
29	Tripura	18.1	0.0	42.0	37.94
30	Uttar Pradesh	542.0	668.7	584.3	309.64
31	Uttarakhand	48.7	335.1	203.5	181.53
32	West Bengal	138.0	202.9	385.8	163.07
33	A & N Islands	0.0	0.0	0.0	0.0
Total		4,410	6,061	8,231	5,680

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (b) OF LOK SABHA UNSTARRED QUESTION NO. 1103 FOR ANSWER ON 08.02.2018 ASKED BY SHRI RAHUL SHEWALE, SHRI SANJAY DHOTRE, SHRI BHARTRUHARI MAHTAB AND SHRI KAUSHALENDRA KUMAR REGARDING NEW NATIONAL HIGHWAYS.

The State/UT-wise details of funds allocated/utilized for development of NHs during each of the last three years and current year as on 31st Dec in 2017-18

S. NO	States/UTs/Schemes /Agency (Sl. 1 to 33 contains allocation under NH(O), NHDP-IV through State PWD, EAP, PBFF)	2014-15		2015-16		2016-17		2017-18	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	221.45	221.45	1039.42	1000.43	2010.31	2014.5	1645.47	1364.07
2	Arunachal Pradesh	0.5	0.5	2.4	1.83	100	90.66	20	3.34
3	Assam	141.76	141.76	78.79	78.09	177.4387	137.8	121.3051	152.69
4	Bihar	276.65	276.65	706.92	707.86	1362.64	1331.61	1848.102	911.22
5	Chhattisgarh	71.25	71.25	359.94	339.8	1553.296	1495.68	846.349	731.93
6	Goa	17.72	17.72	120	119.98	400	434.51	400	309.41
7	Gujarat	206.96	206.96	228.6	225.77	251.8742	213.41	252.7893	99.54
8	Haryana	60.48	60.48	90	89.85	150	161.27	100	74.47
9	Himachal Pradesh	134.57	134.57	140	139.96	210.9462	182.14	241.4487	232.33
10	Jammu & Kashmir	0	0	25	22.86	40.06	23.16	30	28.82
11	Jharkhand	63.83	63.83	35	38.08	200	212.5	200	182.83
12	Karnataka	269.72	269.72	633.432	639.55	783.5174	871.96	996.1583	767.14
13	Kerala	67.18	67.18	132.24	137.65	259.8944	237.8	162.7717	105.15
14	Madhya Pradesh	239.23	239.23	937.76	928.29	1760	1558.9	850	711.55
15	Maharashtra	190.04	190.04	431.2	423.28	1371.921	1154	3226.884	1943.91
16	Manipur	32.6	32.6	40	40	25.2453	18.65	61.3755	29.18
17	Meghalaya	43.3	43.3	15	15	41.268	28.44	26.9413	12.44
18	Mizoram	39.53	39.53	35	28.5	40	46.13	30	21.87
19	Nagaland	46.2	46.2	50	46.27	50	38.84	92	36.27
20	Odisha	322.99	322.99	591.44	592.24	925.5507	951.35	630.8431	479.16
21	Punjab	2328.04	2328.04	1852.26	1855.24	2740.501	2702.48	755.6142	618.84
22	Rajasthan	107.16	107.16	849.95	849.56	964.8292	1012.99	980.5713	718.18
23	Sikkim	0	0	0	0	0	0	5.75	4.69
24	Tamil Nadu	167.13	167.13	337.02	336.47	575	640.11	700	504.3
25	Telangana	210.79	210.79	661	657.1	380	358.43	395	278.02
26	Tripura	0	0	5	0	5	2.38	33	11.44
27	Uttar Pradesh	493.81	493.81	1530.34	1527.74	1849.016	1820.85	924.9359	741.59
28	Uttarakhand	169.51	169.51	245.92	245.69	332.6242	314.48	701.3716	574.23
29	West Bengal	283.61	283.61	808.95	811.98	1333.62	1223.19	1063	662.34
30	A & N Islands	14.61	14.61	2	1.53	0.126	0.13	0	0
31	Chandigarh	4.95	4.95	1	0	2	0.69	6	4.14
32	Delhi	0.02	0.02	1	0	1	0.62	2	0
33	Puducherry	12.73	12.73	20	18.1	20	14.28	15	6.88
34	Other projects NH(O)	758.05	713.42	511	443.44	791.38	787.79	0	0
35	NHAI (Cess + Toll +	12933.8	12933.89	22290.27	22290.27	15215.52	15215.52	19891.59	19891.59
36	NHIDCL under NHO	-	-	1.15	1.15	72.2	72.2	125	125
37	BRO	292	268.79	0	0	0	0	0	0
38	SARDP-NE + Ar Pkg	3000	2843.33	4900	4803.07	4520	4464.71	5265	4055.42
39	LWE +VRC	1174	1164.59	1121	996.11	760	739.27	900	565.97
40	EAP	276	239.93	22	9.25	59.38	56.72	601	116.31
43	IEBR / Borrowings NHAI	7611.11	3343.4	42694.5	23281	59279	33118	59279	27755.48
	Grand Total	32283.3	27745.67	83546.5	63742.99	100615.2	73748.15	103426.3	64831.74
